

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6889
ANSWERED ON:07.05.2010
IMPLEMENTATION OF SIXTH CPC RECOMMENDATION
Singh Shri Ravneet

Will the Minister of FINANCE be pleased to state:

- (a) the details of implementation status of the recommendation of Sixth Central Pay Commission in each Departments/Constitutional Authority/Statutory Bodies/Autonomous Bodies till date;
- (b) the reasons for not implementing the revised pay scales and not giving arrears till date by some of such organizations; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) to(c): The recommendations of the Sixth Central Pay Commission have been accepted by the Government as a package subject to certain modifications vide Government's Resolution No.II/2008-IC dated 29-08-2008. Separate orders have been issued in regard to autonomous bodies. Data in respect of status of implementation or on payment of arrears is not centrally maintained.